

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.590/94

Monday this the 25th day of April, 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.Govinda Bhat,  
Transmission Assistant,  
Telephone Bhavan, Kasargod. ...Applicant

(By Advocate Mr.M.R.Rajendran Nair)

Vs.

1. The Chief General Manager, Telecom Kerala Circle, Trivandrum.
2. The General Manager, Telecom Kannur.
3. Union of India, represented by Secretary to Government, Ministry of Communications, New Delhi. ...Respondents
4. Assistant Director, Recruitment Section, Office of the Chief General Manager Telecom, Trivandrum. 33.

(By Advocate Mr.George Joseph, ACGSC)

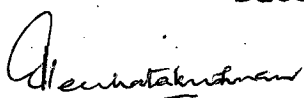
O R D E R

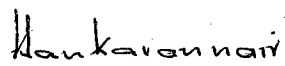
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant has made a request to supply him the mark-list of an examination taken by him. According to him he is entitled to know the marks by reason of Rule 13 Appendix 37 of P&T Manual Vol.IV. We find that applicant has made a request on 29.12.93 in this behalf. No order is passed thereon. We direct 4th respondent to take appropriate action on Annexure.A3, within three weeks from today.

2. Application is disposed of with the aforesaid direction. No costs.

Dated 25th April, 1994.

  
P.V.VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN